

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

22.

IA-2486/2020 in C.P.(IB)/3215(MB)/2019

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: Ahmednagar Merchants Co Operative Bank Ltd.  
v/s  
Shree Ganesh Stampings Pvt. Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. Ms. Geeta Lundwani, Ld. Counsel for the Applicant present.
2. Hard copy of the Application is not available in the court. Counsel for the Applicant to ensure that hard copy of the Application is available for the Bench on the next date of hearing.
3. List this matter on 06.01.2023 for further consideration.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)